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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/64/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGABHARTI

NAME OF THE RESPONDENT(S)

: SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Son Shailandran

Postonen

M. Replie

(2) S. Kumar

Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a memo of proposal for settlement and furnished a copy of the same to the other side. Counsel for petitioner sought time for seeking instructions from the client. At request time enlarged. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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